

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 150/621A/NCLT/AHM/2016 (New)
CA No. 415/621A/CLB/MB/2012 (Old)**

Coram:

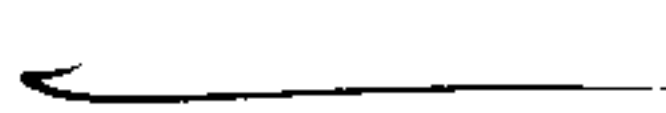
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

Name of the Company: Sabar Engg. Pvt. Ltd.

Section of the Companies Act: Section 297 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.				
2.				

ORDER

None present for the petitioner.

List the matter on 14.10.2016 as a last chance.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 23rd day of September, 2016